

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

(SPECIAL BENCH)

COURT III

19. I.A. 375/2021

I.A. 15/2021

I.A. 1609/2020

I.A. 1241/2020

IN

C.P.(IB)-3753(MB)/2018

CORAM: SH. KULDIP KUMAR KAREER, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.01.2023**

NAME OF THE PARTIES: Malharshanti Enterprises

V/s.

Can Enterprises Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time matter could not be heard. List this mater on

10.02.2023.

Sd/-
MADHU SINHA
Member (Technical)
//SGP//

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)